

**Use of Pak Airforce Bases by U.S.A. for
Surveillance**

5025. SHRI BRAJA MOHAN
MOHANTY :
SHRI CHINTAMANI JENA :

Will the Minister of EXTERNAL
AFFAIRS be pleased to state :

(a) whether Government have come
across the reports of U.S.A. using Pak air-
force bases for global tracking purposes and
if so, the details thereof ;

(b) whether U.S.A. is frequently using
Pak airforce base at Mauripur near Karachi
for surveillance of the countries of this region
and if so, the details thereof ; and

(c) whether this issue has been raised in
NAM and whether on account of giving
bases to U.S.A. by Pakistan, it has lost its
entitlement to membership of NAM ?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI NARAYAN DATT
TIWARI) : (a) to (c) Both Pakistan and the
United States have confirmed that United
States military aircraft periodically transit
through Pakistan with the approval of the
Pakistan Government. Pakistan has denied
giving bases to the United States. Accord
of such bases would not be in conformity
with membership criteria of the Non-Aligned
Movement.

FERA Violations

5026. SHRI BRAJAMOHAN MOHANTY:
Will the Minister of FINANCE be pleased
to state :

(a) the names of industrial concerns,
commercial ventures and other individuals
involved in FERA violation cases in the
last three years ; and

(b) the total amount involved in these
cases ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) and (b)
The Enforcement Directorate (FERA)

registered 13020 cases of prima-facie violation
of the provisions of the F.E.R. Act by issue
of Show Cause Notices during the last three
years, i.e. from 1.1.84 to 30.9.86. A total
amount of foreign currency worth Rs. 532.23
lakhs and Indian currency to the extent of
Rs. 860.47 lakhs, besides the documents
indicating violations to the tune of crores of
Rupees, were seized during that period.

Separate list of cases against industrial
concerns, commercial ventures is not
maintained. As the number of cases is very
large, the time and labour involved in
collecting and furnishing case-wise details
will be disproportionately high. If the
Hon'ble Member specifies any particular
case(s) in respect of which the information is
required, the same will be collected and
furnished.

[*Translation*]

**Punjab Request for Assistance for Relief
Work**

5027. SHRI BALWANT SINGH
RAMOOWALIA :
SHRI TEJA SINGH DARDI :

Will the Minister of FINANCE be
pleased to state :

(a) whether it is a fact that Punjab
Government had requested for assistance of
Rupees 77 crores for relief work this year ;
and

(b) if so, the amount sanctioned ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF EXPENDITURE IN
THE MINISTRY OF FINANCE (SHRI B.K.
GADHVI) : (a) Yes, Sir. The Government
of Punjab submitted a memorandum seeking
Central assistance for flood relief of the
extent of Rs. 77.73 crores in 1986-87.

(b) A ceiling of expenditure to the
extent of Rs. 18.08 crores has been approved
for flood relief in Punjab during 1986-87.